

MUNICIPAL CORPORATION OF GREATER MUMBAI

NO. MGC / F / 3924 DATE 03.03.2021

Sub: Updated Quarantine Guidelines for International Passengers Travelling From UK, Europe, Middle East And South Africa with Addition of "Brazil" in the list.

**Ref.: 1] MGC/A/5262 dated 21.12.2020.
2] MGC/A&B/5262 dtd 27.12.2020 [Revised guidelines]
3] Guidelines for International Arrivals issued by Ministry of Health & Family Welfare, GOI, dated 17.2.2021.
4] Exemption Guidelines issued by Director of Land Acquisition under No. Dir.LA/1447 dtd. 24.12.2020.**

C I R C U L A R

There is increasing evidence that the mutant variants of SARS-CoV-2 are in circulation in many countries and these mutant variants are driving the pandemic in their country of origin. So far, the three SARS-CoV-2 variants in circulation viz-a-viz (i) UK Variant [VOC 202012/01 (B.1.1.7)]; (ii) South Africa variant [501Y.V2 (B.1.351)]; and (iii) Brazil variant [P.1 (P.1)] - have been detected in 86, 44 and 15 countries respectively.

As per the previous circulars dated 21.12.2020 and 27.12.2020, all the passengers arriving from UK, Europe, Middle East and South Africa are kept under surveillance and tested on day 7 in Mumbai.

Now, Ministry of Health & Family Welfare, Govt. of India, has issued Guidelines for International Arrivals, dated 17.2.2021, and has included "Brazil" in the list of countries under the quarantine rules. Hence, the following guidelines are issued: -

1. Passengers arriving / transiting through flights originating from Brazil requires compulsory 7 days of institutional (hotel) quarantine on arrival irrespective of negative report pre boarding. This will apply to all the passengers belonging to Maharashtra State arriving in Mumbai international airport.
2. The passengers from other States than Maharashtra taking connecting flights after their arrival will be allowed to take flights if their RT-PCR test report is negative at the airport. Information of such travelers to be sent to respective States.

3. Continue to follow the guidelines of compulsory institutional (hotel) quarantine for 7 days for travelers arriving /transiting from UK, Middle East, Europe and South Africa and test them by RT-PCR on day 7 [Self paid].

If travelers are found positive/symptomatic on arrival or on day 7, shift them to Isolation facility at Seven Hills Hospital if the travelers are from UK. If the travelers are from Middle East, Europe, South Africa and **Brazil**, shift to G.T. Hospital or designated private hospitals [Bombay, Raheja, Hinduja and Reliance Hospitals] as per the choice of the travelers.

If travelers are found negative on day 7, discharge from institutional quarantine and send for mandatory home quarantine for another 7 days with Stamp and Undertaking that they will abide by the home quarantine rules and they will be followed up by the MOsH team regularly.

The contacts of those travelers who turn positive during Home quarantine or on arrival will be followed up and isolated as per previous guidelines.

4. The institutional quarantine is to be exempted on arrival with reference to the circular issued by the Director of Land Acquisition under No. Dir.LA/1447 dated 24.12.2020 and as per the guidelines under Vande Bharat Mission for the officials working in the Embassy.
5. During hotel quarantine, the designated hotels to follow SOPs of Quarantine Guidelines and do not allow passengers to go outside the hotel premises and to also follow necessary precautions within the hotel premises.

All above guidelines to be followed strictly and reports to be sent to EPID Cell [MCGM] of daily surveillance of passengers.

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